

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT – IV

Item No.421

**IA/1359/ND/2023, IA/5205/ND/2023, IA/6570/ND/2023,
IA/6751/ND/2023, IA/360/ND/2024, IA/2412/ND/2024 IN
IB/638/ND/2021**

IN THE MATTER OF:

Yes Bank Ltd	...	Applicant
Versus		
Mothers Pride Education Personna Pvt Ltd	...	Respondent

Under Section 7 (IBC)

Order delivered on 10.07.2024

CORAM:

**MR. MANNI SANKARIAH SHANMUGA SUNDARAM,
HON'BLE MEMBER (JUDICIAL)
DR. SANJEEV RANJAN,
HON'BLE MEMBER (TECHNICAL)**

PRESENT:

For the Applicant	: Adv. Abhishek Anand, Adv. Karan Kohli, Adv. Palak Kalra in IA-360/2024
For the RP	: Adv. Sandeep Vij, Adv. Shalya Agarwal, Adv. Swechcha Mishra

HYBRID HEARING (PHYSICAL & VC)

ORDER

IA/360/ND/2024

Learned Counsel for the Applicant/RP is present. Mr. Prakhar Mittal, Counsel for Suspended Management/R-1 to R-3 are present. R-1 to R-3 are directed to file reply within 3 days along with an affidavit about the agreements entered by respondent No. 1 to respondent No. 3 along with Bank accounts where money have received from respondent No. 4 to respondent No. 111 w.e.f. 04.01.2023 to till date, whereby the Trademark Mothers Pride has been allowed to be used by Respondent No. 4 to 112; reply be filed within three days.

IA/6751/2023

Learned Counsel for the RP is present and submitted that the present application has become infructuous. Accordingly, IA/6751/ND/2023 **dismissed as infructuous.**

IA/6570/2023

Learned Counsel for the RP is present. Learned Counsel for the R1, R3 is present through VC. Learned Counsel for the Applicant is directed to serve the one more copy of the application on the Learned Counsel for the Suspended Management as well as Learned Counsel for the RP within 2 days. Reply be filed within 10 days from the date of receipt of copy of the application. List the matter on **29.07.2024.**

IA/1359/2023

The Court Officer is directed to send e-notice to R-3 for his personal appearance before this Tribunal. R1, R2 present through VC and submitted that they already filed the reply. List the matter on **29.07.2024.**

All other application are adjourned to **29.07.2024.**

Sd/-

**DR. SANJEEV RANJAN
MEMBER (TECHNICAL)**

Sd/-

**MANNI SANKARIAH SHANMUGA SUNDARAM
MEMBER (JUDICIAL)**